

PUBLIC NOTICE

PFRDA/16/05/116/0030/2018-REG-POP

Date: 01st July 2025

To All Stakeholders,

Subject: Surrender of Certificate of Registration of M/s UTI Asset Management Company Limited as Point of Presence.

It is brought to the notice of the public at large that M/s UTI Asset Management Company Ltd. ("UTI AMC"), which is registered as a Point of Presence under PFRDA (Point of Presence) Regulations, 2018 for distributing National Pension System (NPS), has been de-registered with effective from 01.07.2025 as per Regulation 30 of PFRDA (Point of Presence) Regulations, 2018.

Further, it is to be noted that M/s UTI AMC cannot transact any fresh business under the National Pension System.

ASHISH

Digitally signed by ASHISH KUMAR

Date: 2025.07.01 10:39:37 +05'30'

Chief General Manager

Regulation Contribution Management - Department